

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

49. C.P.(IB)-1466/(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.10.2019**

NAME OF THE PARTIES: Interocean Fincap Services Pvt Ltd

v/s.

Max Alert Systems Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for both sides present. Counsel for the Petitioner seeks time. Time granted. List this matter on 06.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)